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ITEM NO.28

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 01/08/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra,Adv.

For Respondent(s)

Mr. Sumit Sinha,Adv.
Mr. Arun K. Sinha,Adv.

Mr. Gunnam Venkateswara Rao ,Adv

Mr. Atif Suhrawardy,Adv.
Mr. Abhishth Kumar,Adv.

Mr. Vinay Garg,Adv.
Mr./Ms. Tanmaya Agarwal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for the petitioners granted four more weeks time as a
last chance for taking steps against respondent No. 2 and 4.
List the matter on 18.9.2012.

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|(SUNIL THOMAS)
|Registrar

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